

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

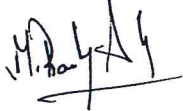
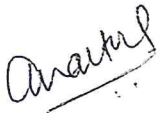
(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/631/(IB)/2017
NAME OF THE PETITIONER(S) : TILAK NAGAR INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : A.M. BREWERIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	M. ROUSHAN ATIQ	Respondents	
②	MR. DHARMA RAMAN A ANANT MERATHIA	Counsel for Applicant/ Operational creditor	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the settlement talks are in progress and prayed for time to report the outcome of the settlement. At request, time is enlarged. Put up on **04.12.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)